

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

R.O.C.NO. 7/2023-RC

DATED: 19-12-2023

NOTIFICATION

The High Court for the State of Telangana had issued Notification No. 7/2023, dated 11-1-2023 inviting applications for direct recruitment to the posts of Examiners in the High Court for the State of Telangana, and the candidates were subjected to the Computer Based Examination and viva-voce (oral interview).

The High Court after duly following the relevant rules and procedure, hereby declares the provisional selection of the candidates bearing the following hall-ticket numbers for appointment to the posts of Examiners in the High Court for the State of Telangana:

237000366	237001048	237003273	237003544	237004579
237005794	237006916	237007156	237007743	237008482
237010893	237014681	237015162	237015225	237016542
237018669	237019406	--	--	--

NOTE:

1. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,

- a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
- b) That his/her character and antecedents are such as to qualify him/her to such service.

2. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.

3. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.


19/12/2023
REGISTRAR JUDICIAL - P
FAC. REGISTRAR (RECRUITMENT)